IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-119/ND/2017

In the matter of:

Aperam Stainless Services & Solutions Precision SAS

.. PETITIONER

Vs.

M/s. IUP

.. RESPONDENT

SECTION:

Under Section 241 & 244

Order delivered on 12.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor

: Ms. Zeba Khair, Advocate

Ms. Vanbika Sinha, Advocate Ms. Mishika Singh, Advocate Ms. Anandita Sharma, Advocate

For the Respondent/Corporate Debtor: Mr. Abilasha Singh, Advocate

For the Intervener

ORDER

Learned Counsels for the parties are present. At the request of the Ld. Counsels for the parties, the matter is finally posted for hearing on 26.3.2018.

> (R. VARADHARAJAN) MEMBER (JUDICIAL)

-80/-

Surjit 12.2.2018